

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3465**  
**TO BE ANSWERED ON 21<sup>st</sup> DECEMBER, 2015**

**SALE OF AGRICULTURAL ITEMS THROUGH DIESEL/PETROL PUMPS**

**†3465. SHRI SATYAPAL SINGH:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether agriculture related items are not available at Kisan Sewa Kendras/ diesel petrol pumps despite their names being mentioned in the rate list at various pumps;
- (b) if so, the details thereof;
- (c) whether there is any scheme to directly transfer the amount of diesel subsidy in the account of farmers and if so, the details thereof; and
- (d) whether there is any scheme for providing subsidy on diesel in ploughing the field by tractor on the line of subsidy on diesel for irrigation purpose and if so, the details thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) & (b) : Indian Oil Corporation Limited (IOCL) has reported that they set up rural retail outlets namely; Kisan Sewa Kendra (KSK) at identified locations having sufficient potential based on feasibility study with the intention of reaching quality product predominantly High Speed Diesel (HSD) to meet the demand of rural agricultural demand

Apart from petrol, diesel, lubricants, other non-fuel products and service like seeds, fertilizers, ATM etc. are also provided to the agriculturists from these KSKs depending upon the specific market needs in the trading area for any or all of these non fuel products and services. It is not mandatory for KSKs to provide these non-fuel products and services to the agriculturists. KSKs provide these non-fuel products and services for the convenience of agricultural customers as well as for augmenting their revenues.

(c) & (d) : The price of diesel has been made market-determined by the Government with effect from 19.10.2014 and since then the price of diesel is being decided by the Public Sector Oil Marketing Companies (OMCs) in line with the changes in the international market prices and other market conditions. After deregulation of diesel price with effect from 19.10.2014, OMCs provide diesel to all consumers at market price decided by them.

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